

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 590 of 2020

IN THE MATTER OF:

Bank of India & Ors.

...Appellants

Versus

**Ferro Alloys Corporation Ltd.,
through Bhuban Madan**

...Respondent

Present: -

**For Appellant: Mr. Rajiv Ranjan, Sr. Advocate with
Dr. Sudhir Bisla, Advocate.**

**For Respondent: Mr. Abhinav Vasisht, Sr. Advocate for R-1.
Mr. Malak Bhatt, Ms. Priya Singh, Mr. Saurav Panda,
Mr. Rajat Bector and Ms. Paabh Simran Kaur, Advocates.**

**O R D E R
(Virtual Mode)**

21.01.2021 Heard Learned Counsel for the Appellant in part.

Learned Counsel for the Respondent submits that Respondent has filed Interlocutory Application through e-filing on 19th January, 2021. Respondent is directed to file Hard-Copy of the Interlocutory Application which has been filed through e-filing by tomorrow.

Learned Counsel for Respondent is directed to serve a Hard-Copy of I.A to Learned Counsel for the Appellant before filing.

Learned Counsel for the Appellant may file Response to I.A. before next date.

List the Appeal 'For Orders' on **28th January, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**